

ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

Reg. NO. 1002 OF 1986

Leena Mehta VS. Har Gopal Mehta

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
90-2-86		Honble. D.S. Misra-Membs (A) Honble. G.S. Sharma-Membs (J) The plaintiff is present in person and S.K.C. Sinha files his vakalatnama for responded No-2. The plaintiff has moved an application to withdraw the suit unconditionally. It is allowed. The parties shall bear their own costs. Members (A) Members (J)	Office Report O.S No 254185 transferred from the Court of Munsif Basti. Nature :- Delegation of jurisdiction. Stage Disposal. Notices were issued to all the parties fixing 30-9-86. Notices issued to all the parties fixing 30-9-86. Notices not returned back as yet. Specimen 28/9/86